

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 225 of 2019 [CP 65 of 2019]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2020**

**Name of the Company:**

Priyadarshan Garg  
V/s  
Lakshya Realities Pvt Ltd & Ors

**Section:**

Section 248(8) r.w 271(d) & 271(e) of Co.Act,2013

**ORDER**

No one appeared for the Petitioner and also for the Respondent.

Matter to appear on 28.08.2020

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 2nd day of July, 2020.

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